

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

ABSTRACT

PUBLIC SERVICES – TJMSS – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered

ROC. No.975 /2024 – C-1

Dt. 30-07-2024

NOTIFICATION No.03/2024, C-1

The High Court for the State of Telangana, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26 of the Telangana Judicial Ministerial and Subordinate Service Rules, 2018 and all other powers enabling thereto, is pleased to order the following **transfers and postings:-**

I

Sri Syed Nayeemuddin, Paper promote from the Unit of the Principal Special Judge for CBI Cases, Hyderabad is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases relating to Atrocities against Women-cum-IV Additional District and Sessions Court, Mahabubnagar. (post kept vacant)

Sri Sabeer Ahmed, Paper promote from the unit of District Judge Jogulamba Gadwal is transferred and posted as Chief Administrative Officer, I Additional District and Sessions Court, Jagtial (Vice Sri S.Chandra Mohan transferred).

Sri S. Chandra Mohan, Chief Administrative Officer, I Additional District and Sessions Court, Jagtial is transferred and posted as Chief Administrative Officer, Principal District and Sessions Court, Nizamabad (Vice Sri E.Narsimulu transferred).

Sri E. Narsimulu, Chief Administrative Officer, Principal District and Sessions Court, Nizamabad is transferred and posted as Chief Administrative Officer, Additional Family Court, City Civil Court, Hyderabad (Vice Sri A.Vijaya Kumar transferred).

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Sri A. Vijaya Kumar, Chief Administrative Officer, Additional Family Court, City Civil Court, Hyderabad is transferred and posted as Chief Administrative Officer, Principal District Court (Administration), Ranga Reddy District (Vacancy arises w.e.f. 01.08.2024).

- i) Sri Syed Nayeemuddin, Sri Sabeer Ahmed, Sri S. Chandra Mohan, Sri E. Narsimulu and Sri A. Vijaya Kumar shall handover charge of their post to the Senior Superintendents / immediate juniors of their courts on the afternoon of 31-07-2024 and take charge of their new posts on or after 01-08-2024.
- ii) The Principal Special Judge for CBI Cases, Hyderabad, The Principal District and Sessions Judge, Jogulamba Gadwal, Jagtial, Nizamabad and The Chief Judge, City Civil Court, Hyderabad, are hereby directed to relieve the individuals on the afternoon of 31-07-2024 to enable them to join in their new posts and report compliance.

II

Sri Mohd. Azamuddin Siddiqui, paper promote from the Unit of the District Judge, Nizamabad is transferred and posted as Chief Administrative Officer, Family Court-cum-III Additional District and Sessions Court, Nizamabad (post kept vacant)

Sri K.V.Krishna Mohan, paper promote from the Unit of the District Judge, Khammam is transferred and posted as Chief Administrative Officer, Family Court-cum-IV Additional District and Sessions Court, Khammam (post kept vacant)

Sri B. Ramesh, Paper promote from the Unit of the District Judge, Bhadradri Kothagudem is transferred and posted as Chief Administrative Officer, Special Court of SPE and ACB Cases-cum-III Additional District and Sessions Judge, Warangal (post kept vacant)

Smt. M. Hepsi Bai, paper promote from the Unit of the District Judge, Ranga Reddy District is transferred and posted as Chief Administrative Officer, Special Sessions Court for Trial of Cases under SCs/STs (POA) Act, 1989-cum-II Additional District and Sessions Court, Nalgonda. (post kept vacant)

Smt I. Kavitha, Paper promote from the Unit of the District Judge, Ranga Reddy District is transferred and posted as Chief Administrative Officer, I Additional District and Sessions Court-cum-Special Sessions Court for Fast Tracking the cases relating to Atrocities against Women, Vikarabad, Vikarabad District (Vice Smt.L.Jayanthi transferred).

Smt L. Jayanthi, Chief Administrative Officer, I Additional District and Sessions Court-cum-Special Sessions Court for Fast Tracking the cases relating to Atrocities against Women, Vikarabad, Vikarabad District is transferred and posted as Chief Administrative Officer, Court of Special Sessions Judge for Trial of Cases relating to Atrocities against Women-cum-X Additional Sessions Judge, Hyderabad (Metropolitan Sessions Judge Unit) (Post kept vacant).

- i) Sri K.V.Krishna Mohan, Sri B. Ramesh, Smt. M. Hepsi Bai, Smt I. Kavitha and Smt L.Jayanthi shall handover charge of their posts to the Senior Superintendents / immediate juniors of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The Principal District and Sessions Judges, Khammam, Bhadradi Kothagudem, Vikarabad and Ranga Reddy are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.
- iii) Sri Mohd. Azamuddin Siddiqui, shall handover charge of his post to the Senior Superintendent / immediate junior of his court on the afternoon of 31.07.2024 on receipt of these orders and take charge of his new post on or after 01.08.2024.
- iv) The Principal District and Sessions Judge, Nizamabad, is hereby directed to relieve the individual on the afternoon of 31.07.2024 to enable him to join in his new post and report compliance.

III

Smt. B.Kala, Paper promote from the Unit of the District Judge, Ranga Reddy District is transferred and posted as Chief Administrative Officer, V Additional District and Sessions Court, Miryalaguda. (Vice Smt.T.Swaroopa Rani transferred)

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Smt. T. Swaroopa Rani, Chief Administrative Officer, V Additional District and Sessions Court, Miryalaguda is transferred and posted as Chief Administrative Officer, Special Court for trial of cases under Essential Commodities Act-cum-III Additional Metropolitan Sessions Court, Hyderabad (CBI Unit) (post kept vacant)

Sri P. Srinivasa Rao, Paper promote from the Unit of the Sessions Judge, Hyderabad is transferred and posted as Chief Administrative Officer, Family Court-cum-III Additional District and Sessions Court, Mahabubnagar (Vice Smt.N.Shyamala transferred).

Smt. N. Shyamala, Chief Administrative Officer, Family Court-cum-III Additional District and Sessions Court, Mahabubnagar is transferred and posted as Chief Administrative Officer, Special Court for trial of cases under Economic Offences-cum-VIII Additional Metropolitan and Sessions Judge-cum-XXII Additional Chief Judge, Hyderabad (CBI Unit) (post kept vacant)

Smt. K. Radha Devi, Paper promote from the Unit of the Sessions Judge, Hyderabad is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-II Additional District and Sessions Court, Warangal (Vice Smt.Ch.Bhagavath Geeta transferred).

Smt. Ch. Bhagavath Geeta, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-II Additional District and Sessions Court, Warangal is transferred and posted as Chief Administrative Officer, Special Sessions Court for Fast Tracking the Cases relating to atrocities against Women-cum-XIII Additional District and Sessions Court-cum-XIII Additional Metropolitan Sessions Court, Ranga Reddy District at L.B.Nagar (Post kept vacant).

- i) Smt. B. Kala, Smt.T.Swaroopa Rani, Sri P. Srinivasa Rao, Smt.N.Shyamala, Smt. K. Radha Devi and Smt.Ch.Bhagavath Geeta, shall handover charge of their posts to the Senior Superintendents / immediate juniors of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The Sessions Judge, Hyderabad, Principal District and Sessions Judges, Ranga Reddy, Mahabubnagar, Nalgonda, and Warangal are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

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IV

Sri C. Srinivas Reddy, Chief Administrative Officer, Principal District & Sessions Court, Nalgonda is transferred and posted as Chief Administrative Officer, Court of the I Additional Special Judge for CBI Cases, Hyderabad (CBI Unit) (post kept vacant)

Smt. V. Subhashini, Chief Administrative Officer, Family Court-cum-III Additional District & Sessions Court, Nalgonda is transferred and posted as Chief Administrative Officer, Principal District and Sessions Court, Nalgonda (Vice Sri.C.Srinivas Reddy transferred).

Sri V.V.Ramana Rao, Chief Administrative Officer, I Additional District and Sessions Court, Sircilla is transferred and posted as Chief Administrative Officer, Principal District & Sessions Court, Rajanna Sircilla. (post kept vacant)

- i) Sri. C. Srinivas Reddy, Smt. V. Subhashini and Sri V.V. Ramana Rao, shall handover charge of their posts to the Senior Superintendents / immediate juniors of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The Principal District and Sessions Judge, Nalgonda and Rajanna Sircilla are hereby directed to relieve the individuals immediately to enable them to join in their new posts and report compliance.

The Unit Heads concerned are hereby directed not to entertain any application for leave from the individuals concerned. The above individuals are also hereby informed that any representation for retention in the present station or any change in the above postings will not be entertained.

The Unit Heads are further directed to send the joining reports of the individuals to the Registry.

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Note:- Sri S. Chandra Mohan, Sri E. Narsimulu, Smt. L.Jayanthi, Smt T.Swaroop Rani, Smt. N.Shyamala, Smt. Ch.Bhagavath Geeta and Sri C. Srinivas Reddy are not entitled to draw T.A. and D.A. etc., since they are transferred at their request.

8/30/17

REGISTRAR (ADMN.).

To

1. The Individuals (Through the concerned Unit Heads).
2. The Chief Judge, City Civil Court, Hyderabad.
3. The Sessions Judge, Hyderabad.
4. The Principal Special Judge for CBI Cases, Hyderabad
5. The Principal District and Sessions Judges, Mahabubnagar, Jogulamba Gadwal, Jagtial, Nizamabad, Ranga Reddy, Khammam, Warangal, Vikarabad, Nalgonda, Rajanna Sircilla and Bhadradi Kothagudem.
6. The I Additional Special Judge for CBI Cases, Hyderabad (CBI Unit).
7. The Special Judge for trial of cases under Essential Commodities Act-cum-III Additional Sessions Judge, Hyderabad (CBI Unit).
8. The Special Judge for trial of cases under Economic Offences-cum-VIII Additional and Sessions Judge-cum-XXII Additional Chief Judge, Hyderabad (CBI Unit).
9. The Special Sessions Judge for trial of cases relating to Atrocities against Women-cum-IV Additional District and Sessions Judge, Mahabubnagar.
10. The I Additional District and Sessions Judge, Jagtial.
11. The Judge, Additional Family Court, City Civil Court, Hyderabad.
12. The Judge, Family Court-cum-III Additional District and Sessions Court, Nizamabad.
13. The Judge, Family Court-cum-IV Additional District and Sessions Court, Nizamabad.
14. The Special Judge for SPE and ACB Cases-cum-III Additional District and Sessions Judge, Warangal.
15. The Special Sessions Judge for Trial of Cases under SCs/STs (POA) Act, 1989-cum-II Additional District and Sessions Court, Nalgonda.
16. The I Additional District and Sessions Judge-cum-Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women, Vikarabad, Vikarabad District.

- 17.The Special Sessions Judge for Trial of Cases relating to Atrocities against Women-cum-X Additional Sessions Judge, Hyderabad (Metropolitan Sessions Judge Unit).
- 18.The V Additional District and Sessions Judge, Miryalaguda.
- 19.The Judge, Family Court-cum-III Additional District and Sessions Court, Mahabubnagar.
- 20.The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Warangal.
- 21.The Special Sessions Judge for Fast Tracking the Cases relating to atrocities against Women-cum-XIII Additional District and Sessions Judge -cum-XIII Additional Sessions Judge, Ranga Reddy District at L.B.Nagar.
- 22.The Judge, Family Court-cum-III Additional District & Sessions Court, Nalgonda.
- 23.The I Additional District and Sessions Judge, Sircilla.
- 24.The Pay and Accounts Officer, Hyderabad.
- 25.The District Treasury Officers, Ranga Reddy, Mahabubnagar, Jogulamba Gadwal, Jagtial, Nizamabad, Khammam, Warangal, Vikarabad, Nalgonda, Rajanna Sircilla and Bhadradi Kothagudem.
- 26.The Sub-Treasury Officer, Miryalaguda, Nalgonda District.

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